

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1607
ANSWERED ON:27.02.2003
DR. AMBEDKAR NATIONAL SCHOLARSHIP SCHEME
RATTAN LAL KATARIA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Union Government have started Dr. Ambedkar National Scholarship Scheme;
- (b) if so, the details thereof;
- (c) the total amount released under the said scheme so far; and
- (d) the State-wise details of students getting benefits of the said scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) Yes, Sir.
- (b) & (d) Details are given in the statement attached.
- (c) Rs. 45.30 Lakhs (Rs. Forty-five lakhs thirty thousands only) has been released so far.

ANNEXURE

Statement referred to in reply to Lok Sabha Unstarred Question No.1607 for reply on 27.2.2003

1. Objective of the Scheme

To recognize promote and assist meritorious students belonging to weaker sections for pursuing higher studies.

2. Eligibility

- (i) Student should belong to Scheduled Cast (SC) or Scheduled Tribe (ST)
- (ii) Family income of the student from all sources should not be more than Rs. 1 lakh in the preceding financial year
- (iii) There shall be separate awards for SCs and STs
- (iv) The student should have appeared in any of recognized State/Centre Board of Secondary Education and scored not less than 50% mark in the aggregate in the secondary certificate examination. The list of 26 Boards/Councils is given below

3. No. of Scholarships

The Ambedkar National Scholarship will be given to the three students scoring highest marks in the regular Class X level examination conducted by the Education Board/Council. This will be separate for Scheduled Caste and Scheduled Tribe. In case none of the first three eligible students are girls, the girl student scoring the highest mark will get a special award. In case of more than one student get the same mark, the number of awards would be suitably increased for covering all such eligible students.

Keeping in view the SC & ST population of the country as per 1991 census, 250 no. of special merit scholarships @ Rs.10,000 each will be given to SC/ST students securing next highest marks, after 1st, 2nd and third position. This will be in addition to the awards indicated above.

4. Amount of Scholarship

The scholarship will be given as one time grant as per the following norms:-

- i.) Student securing highest marks - Rs. 60,000/-
- ii) Student securing 2nd highest marks - Rs. 50,000/-
- iii) Student securing 3rd highest mark - Rs. 40,000/-
- iv) Girl student securing highest mark
(in case she is not in the above
three categories - Rs. 40,000/-

Rs. 1,90,000/- maximum per board/council

This award will be given over and above any other scholarship/award; the student may receiving from other sources.

5. Mode of Selection

The Board/Council conducting the examination shall send details of the students (name, address, family, income, percentage of mark, school last attended, nearest bank etc.) to the Ambedkar Foundation within 15 days of announcement of the examination result, with copy of the Secretary, Education, Department of the concerned State Government. For the purpose of family income, a certificate given by the father/guardian of the child or Principal of the School attended will suffice. The information should be duly authenticated by the Secretary of the Board/Council. The State Government shall verify and forward the list to the foundation within the next 15 days, provided that if details are not received from the State Government within the scheduled time, action will be taken based on the details received from the Board/Council

6. Disbursement

The Award amount shall be sent to the awardees student directly in form of an Account Payee Bank Draft by registered post under intimation to the Board/Council and the educational institution last attended. The student awardees will be encouraged to keep the amount in fixed deposit and avail the interest accrued thereon, provided that there will be no bar for utilizing the amount for meeting personal educational or health related expenditure.

Student awardees securing first, second, third and the girl student securing highest mark in each of the 26 board/council will be invited to the Dr. Ambedkar Foundation, New Delhi for a felicitation each year. The awardees will be paid actual fare by sleeper class/bus from their place of study both ways and @ Rs. 100/- per day towards food etc for the actual days of travel and felicitation. A sum of Rs. 2.08 lakh @ Rs. 1000/- per awardee on average) will be spent for the purpose.

The scheme will have a total financial implication of Rs. 125.88 lakhs per annum. It will benefit to maximum 458 students all over the country directly and will be of considerable indirect benefit to the students belonging to weaker section by recognition of merit and academic excellence. In case any doubt is raised on the scheme, it shall be refunded to the Ambedkar Foundation and decision of the Foundation will be final.

LIST OF BOARDS/COUNCIL

1. Andhra Pradesh Board of Secondary Education, A.P.
2. Board of Secondary Education, Assam
3. Bihar School Education Board, Bihar
4. Goa Board of Sec. and Higher Secondary Education, Goa
5. Gujarat Secondary Education Board, Gujarat
6. Haryana Board of Education, Haryana
- 7 H.P. Board of School Education, Himachal Pradesh
8. J & K State board of School Education, Jammu & Kashmir
9. Karnataka Secondary Education Examination Board, Karnataka
10. Kerala Board of Public Examinations, Kerala
11. Madhya Pradesh Board of Secondary Education, M.P.
12. Maharashtra State Board of Secondary and Higher Secondary, Maharashtra
13. Manipur Board of Secondary Education, Manipur
14. Meghalaya Board of School Education, Meghalaya
15. Mizoram Board of School Education, Mizoram
16. Nagaland Board of School Education, Nagaland
17. Orissa Board of Secondary Education, Orissa

18. Punjab School Education Board, Punjab
19. Rajasthan Board of Secondary Education, Rajasthan
20. Tamil Nadu Board of Secondary Education, Tamil Nadu
21. Tripura Board of Secondary Education, Tripura
22. U.P. Board of High School & Intermediate Education, U.P.
23. West Bengal Board of Secondary Education

ALL INDIA BOARDS

24. Central Board of Secondary Education
25. Council for the Indian School Certificate Examinations
26. National Open School

No. of Special Scholarships

S.No.	State/UT	For SC	For ST
1.	Andhra Pradesh	13	4
2.	Arunachal Pradesh	1	1
3.	Assam	2	3
4.	Bihar	12	1
5.	Goa	1	-
6.	Gujarat	3	6
7.	Haryana	3	1
8.	Himachal Pradesh	1	1
9.	Karnataka	8	2
10.	Kerala	3	1
11.	Madhya Pradesh	9	9
12.	Maharashtra	10	7
13.	Manipur	1	2
14.	Meghalaya	1	3
15.	Mizoram	1	2
16.	Nagaland	-	2
17.	Orissa	6	7
18.	Punjab	7	-
19.	Rajasthan	8	5
20.	Sikkim	1	1
21.	Tamil Nadu	11	1
22.	Tripura	1	2
23.	Uttar Pradesh	32	1
24.	West Bengal	18	4
25.	Jharkhand	3	6
26.	Chattishgarh	2	6
27.	Uttaranchal	2	-
28.	J & K	1	1

UTs

1. Andaman & Nicobar - 1
2. Chandigarh 1 -
3. Dadra & Nagar Haveli 1 1
4. Daman & Diu 1 1

5.	Delhi	2	-
6.	Lakshadweep	-	1
7	Pondicherry	1	-

Total		167	83=250
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